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ITEM NO.45

REGISTRAR COURT.2

SECTION III

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SUNIL THOMAS

Petition(s) for Special Leave to Appeal (Civil) No(s).11025/2012

M/S MANGAT SINGH COAL DEPOT

Petitioner(s)

VERSUS

STATE OF U.P.& ANR

Respondent(s)

(With prayer for interim relief and office report)

Date: 05/10/2012 This Petition was called on for hearing today.

For Petitioner(s) Mr. Sunil Kumar Jain,Adv.
Ms. Madhur Jain,Adv.

For Respondent(s) Mr. Ajit Sharma,Adv.
Mr. Vinay Garg,Adv.

UPON hearing counsel the Court made the following
O R D E R

Learned counsel for the respondent Nos. 1 and 2 who was granted last opportunity for filing Counter Affidavit submits that Counter Affidavit is ready and every attempt will be made to file the Counter Affidavit, at the earliest.

List the matter on 18.10.2012

		(Sunil Thomas)	
		Registrar	

MG